

1	2	3	4	5
3	Manipur	4.12	1.40	8.85
4	Meghalaya	29.28	41.31	60.09
5	Mizoram	14.00	14.01	29.98
6	Nagaland	27.05	57.16	56.07
7	Tripura	14.62	39.97	38.79
8	Sikkim	31.00	47.49	76.99
	TOTAL	370.40	486.15	547.89

**Statement-II**

*Funds sanctioned under the RIDF during last three years  
(2007-08 to 2009-10) in North-Eastern States*

(Rs. in crore)

Sl.No.	State	2007-08		2008-09		2009-10	
		Projects	Amt.	Projects	Amt.	Projects	Amt.
1	Arunachal Pradesh	2	29.21	15	122.09	10	56.21
2	Assam	84	88.49	112	113.23	178	300.18
3	Manipur	0	0.00	0	0.00	105	3.78
4	Meghalaya	116	56.85	79	66.15	80	135.11
5	Mizoram	23	22.33	3	1.07	21	74.73
6	Nagaland	11	14.56	19	239.72	308	187.09
7	Tripura	84	153.69	176	305.03	32	142.48
8	Sikkim	117	42.16	294	99.29	86	176.58
	TOTAL	437	407.29	698	946.58	820	1076.16

**Publicity by banks for giving loans**

†2210. SHRI SHREEGOPAL VYAS:

SHRI ANIL MADHAV DAVE:

Will the Minister of FINANCE be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether banks release as many advertisements for providing loans to small industries as are given for providing loan for purchase of car, flats etc.;

(b) if not, the comparative status thereof;

(c) whether small scale industries organizations have invited the attention of the Government towards the matter; and

(d) whether Government itself has given any notice etc. to the banks to publicise it?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):  
(a) to (d) Small Industries Development Bank of India (SIDBI) and banks release advertisements occasionally to publicise their various schemes of assistance for providing loans to small industries/Micro, Small and Medium Enterprises (MSMEs). So far, the Government has not received any representation/ memorandum from the small scale organizations in this regard as referred to in the question.

#### **Denial of credit to MFIs by banks**

2211. SHRI D. RAJA:

SHRI SYED AZEEZ PASHA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Banks are refusing to lend credit to Micro Finance Institutions(MFIs) following the recent controversies over opaque corporate governance and usurious interest rates; and

(b) if so, the details thereof and the measures proposed to be taken to see that the Micro finance system does not collapse?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):  
(a) and (b) The loans outstanding to the MFIs by the banks for the last 3 years upto 31 March 2010, as reported by National Bank for Agriculture and Rural Development (NABARD) are at Annex. For the category of other financial institutions, data in respect of SIDBI has been provided for the year 2009-10 which is also given in Statement (See below).

Banks are free to take a decision on lending to sectors based on their risk perception and return to the portfolio.